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Title: The Minister of Road Transport and Highways and Minister of Labour and Employment laid a statement regarding status of implementation of the recommendations contained in the 193rd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14), pertaining to the Ministry of Road Transport and Highways.

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): In pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and Direction 73-A issued *vide* Lok Sabha Bulletin – Part II, dated 1st September, 2004, I am making this Statement on the status of implementation of Recommendations contained in the 193rd Report of the Departmentally Related Parliamentary Standing Committee on Transport, Tourism and Culture.

The Committee considered and adopted the Report at its meeting held on 2nd May, 2013. The 193rd Report was presented to the Rajya Sabha on 3.5.2013 and was laid on the Table of the Lok Sabha on 3.5.2013.

I am laying on the Table a Statement giving the status of implementation of those recommendations contained in the 193rd Report.

...(Interruptions)
